

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE
(PC ACT) (CBI) ROUSE AVENUE COURT COMPLEX, NEW DELHI.

ORDER

In supersession of earlier orders, the following Judicial Officers are hereby designated as Officer In-charge and Link Officer In-charge of the Branch as mentioned against their names with immediate effect in addition to work already assigned to them:-

S.No.	Name of the Branch(s)	Officer In-Charge	Link Officer In-Charge
1	Leave Sanctioning Authority of the Officers of DHJS and DJS	Sh. Arvind Kumar, Spl. Judge (PC Act) (CBI)-10	Sh. Arun Bhardwaj, Spl. Judge (PC Act) (CBI) (Coal Block Cases)-01
2	Computer Branch	Sh. Satish Kumar Arora, Spl. Judge(PC Act) (CBI)-05	Ms. Bhavna Kalia Presiding Officer, Labour Court-05

However, all the correspondence with the Hon'ble High Court of Delhi, New Delhi shall be routed through the undersigned.

Abhandra

(ANJU BAJAJ CHANDNA)
Principal District & Sessions Judge
-cum- Special Judge(PC Act)(CBI)
Rouse Avenue Court Complex,
New Delhi.

Dated, Delhi the 20/7/2023

No.OIC/RACC/Gaz./2023/ 14133-14215-C

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge(HQs), Tis Hazari Courts, Delhi.
3. All the Judicial Officers, Rouse Avenue Court Complex, New Delhi.
4. All the Branch In-charges, Rouse Avenue Court Complex, New Delhi.
5. The Web-site Committee, Tis Hazari Courts, Delhi.
6. P.S. to the undersigned.

Abhandra

Principal District & Sessions Judge-
cum- Special Judge(PC Act)(CBI)
Rouse Avenue Court Complex,
New Delhi